

Before the Hon'ble National Green Tribunal
Principal Bench, New Delhi
Original Application No. 422/2021

IN THE MATTER OF:

Arvind Kumar & Ors.

Applicants

Versus

Govt. of NCT of Delhi & Ors.

Respondents

I N D E X

S.NO.	PARTICULARS	PAGES
1.	Compliance Report in terms of Order dated 08.02.2023	
2.	Annexure R-1: Photographs of the shop in question	
3.	Annexure R-2: Statements of the owner, Smt. Hardev Kaur Nanda and neighbour, Rajat Deep Sethi	

Submitted By:

Ashish
3/11/23

SI Ashish Yadav

PS Rajouri Garden

Before the Hon'ble National Green Tribunal

Principal Bench, New Delhi

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Compliance Report in terms of Order dated 08.02.2023

Most Respectfully Showeth:

1. This Hon'ble Tribunal vide Order dated 08.02.2023 had sought a report regarding status of Auto repairing work shop stated to being run in the vicinity of the Cambridge Foundation School, Rajouri Garden Extension, New Delhi in violation of environmental norms.
2. That a visit was made to Cambridge Foundation School, Rajouri Garden Exten., New Delhi and no Auto repairing workshop is operating in the vicinity. An old lady namely Hardev Kaur Nanda, W/O Narender Singh Nanda R/O WZ 153, Rajouri Garden Extension, New Delhi, aged 81 Years was found residing, who is the owner of land where the Auto repairing work shop ran in the past. Now at present no shop was found running. Photographs of the shop is placed along with this reply for kind perusal of the Hon'ble Tribunal as **Annexure R-1**.
3. That statements of the said Hardev Kaur Nanda and one neighbour namely Rajat Deep Sethi S/O Bharat Deep Sethi R/O V 277 Rajouri Garden Delhi were also recorded whererin they stated that at present

no shop is operating at WZ 153, Rajouri Garden Extension New Delhi. Statements recorded are placed with this report for kind perusal of the Hon'ble Tribunal as **Annexure R-2**.

4. This Report is submitted for the kind perusal of this Hon'ble Tribunal. The undersigned shall abide by any further directions passed by the Hon'ble Tribunal.

Submitted Please.

Ashish
31/10/23
SI Ashish Yadav

PS Rajouri Garden

Forwarded Pl :

Jubs

SHO/R.G.

31.10.23



व्यक्त अज्ञाते Harder Kaur Nanda W/o Narendar

39

Singh Nanda Ho W2 153, Rajouri Garden Extension
Near Cambridge Foundation School, Age - 81 years
Ph. 9910 59 8758

व्यक्त किया है कि मैं उपरोक्त पते पर परिवार
के साथ रहती हूँ मैं Delhi Police School से principal
के पद से retired हूँ और हमारे इस address पर अब
कोई Auto repairing work shop नहीं चलती। जहाँ यह
Auto repairing work shop चलती थी इस जगह की मैं
owner हूँ Auto repairing work shop काफी साल पहले
चलती थी और अब यह जगह खाली पड़ी हुई है।
जो आज आपने दिनांक 1/8/23 को मेरे उपरोक्त पते
पर आकर मेरा व्यक्त लिखा व्यक्त पढ़ लिया सब इस
लिया ठीक है।

Hardev Kaur

Admit
1/8/23
SI Arshdeep Yadav
D-6388
PS-Rajouri Garden

व्याप्त अज्ञाने Rajat & Deep Sethi Sl0 Bharat 40
Sethi Sl0 V277 Rejouri Garden, Delhi, Age - 32 years
Ph - 9810344000.

व्याप्त किया है कि मैं उपरोक्त पते पर
रहता हूँ और Shop - 176 A, LIG Yellow Apartments
Rejouri Garden, Kar Age Shop, ~~यहाँ~~ Car accessories
की Shop चलता हूँ मैं यह shop सन 2014 से
चला रहा हूँ W2 153, Rejouri Garden Entention
Near Cambridge Foundation School पर Auto
repairing work shop की shop चलती थी जो
अब का काफी साल से बन्द है अब यहाँ कोई
shop नहीं चलती है। आपने दिनांक 1/8/23 को
मेरी उपरोक्त बगार shop address पर आकर
मेरा व्याप्त लिखा जो पद लिया समझ लिया
हीक है।


1/8/23

9810344000

Ashish
1/8/23

SI Ashish Yadav
D-6388
PS - Rejouri Garden